

21-3-91

SPM & AVH

(6)

Mr KV Kuriakose for applicant
Mr Mathew J Nadumpara for respondents

At the request of the learned counsel
counsel for the applicant, list for further
direction on maintainability on 26.3.91.

26.3.91

SPM & AVH

(Hon'ble VCO
21-3-91)

Mr. Kv Kuriakose-repthrough proxy counsel.
Mr. Madhusoodhanan-for SCOSC

The learned counsel for the applicant
appears before us and stated that he is with-
drawing the application with liberty to move
appropriate legal forum to get the necessary
redress. Accordingly the application is closed
as withdrawn.

(A.V. Haridasan)
Judicial Member

(S.P. Mukerji)
Vice Chairman

26.3.91

1/4
Mr. P. S. P.
FO issued
FUT closed
P. S. P.